

**IN THE INCOME TAX APPELLATE TRIBUNAL: MUMBAI BENCHES; MUMBAI**


**Authored by Shri Narendra Kumar Billaiya, A.M.**

**Following orders are kept ready for pronouncement on 12/09/2025**

**(Before Shri Narendra Kumar Billaiya, Hon. AM, & Shri Sandeep Singh Karhall, Hon. JM)**

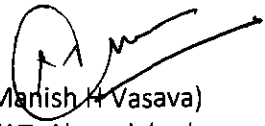
**AUTHOR - AM**

<b>S. No.</b>	<b>ITA No.</b>	<b>Name of the Assessee</b>	<b>Bench</b>	<b>Date of Hearing</b>	<b>Author</b>
<b>1.</b>	<b>ITA No. 3605/Mum/2025</b>	<b>Sudipta Ajoykumar Mukherjee</b>	<b>B</b>	<b>10/09/2025</b>	<b>AM</b>

  
[Shamik Chakravorty]  
Sr. Private Secretary

**Dt.:- 11/09/2025**

<b>INCOME-TAX APPELLATE TRIBUNAL MUMBAI BENCHES, MUMBAI</b>					
<b>LIST OF ORDERS TO BE PRONOUNCED ON 12.09.2025</b>					
<b>S.No.</b>	<b>ITA/MA/SA No.</b>	<b>Assessee name</b>	<b>Bench</b>	<b>Date of Hearing</b>	<b>Remarks</b>
<b>Author : Ms. Suchitra Kamble, JM</b>			<b>Co-Author -Shri Om Prakash Kant, AM</b>		
1	ITA No.3138/Mum/2025	Siddhivinayak Steels	F	09.09.2025	
2	ITA No.4668/Mum/2025	Sangeeta Bharatkumar Mehta	F	09.09.2025	

  
 (Manish H. Vasava)  
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